

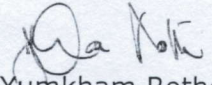
HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION No.141
Imphal, the 5th January, 2022

No.HCM/C-54/2013-RC(J)/ : 101775 In supersession of earlier order(s) and Notification(s) in this regard, Hon'ble Chief Justice, High Court of Manipur is pleased to nominate Hon'ble Mr. Justice L.S. Jamir, Hon'ble Mr. Justice M.V. Muralidaran and Hon'ble Mr. Justice A. Bimol Singh as Portfolio Judges of the Courts in the following Judicial districts:

SI. No.	Name of the Hon'ble Judges	Nominated as portfolio Judge(s) for the Districts of:
1.	Hon'ble Mr. Justice L.S. jamir	(1)Imphal West (2)Senapati; (3)Tamenglong and(4) Ukhrul
2.	Hon'ble Mr. Justice M.V. Muralidaran	(1)Thoubal (2) Chandel and (3) Churachandpur
3.	Hon'ble Mr. Justice A. Bimol Singh	(1)Imphal East and (2) Bishnupur

By Order etc.


(Yunkham Rother)
Registrar(Judl)

Memo No.HCM/C-54/2013-RC(J)/
Copy to:

Date: 5th January, 2022

1. All the District & Sessions Judge, Manipur
2. All the Judges of the Family Court, Manipur
3. All the Special Judges(ND&PS)/ND&PS)(FTC)/FTSCs, Manipur
4. The Joint Director, Manipur Judicial Academy(MJA)
5. The Joint Registrar(Judl)/Admn, High Court of Manipur
6. The Deputy Registrar(Judicial)/(Accounts)/(Admn.), High Court of Manipur
7. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur
8. The Private Secretary to Hon'ble Mr. Justice L.S. Jamir
9. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran
10. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh
11. The Private Secretary to Registrar General, High Court of Manipur
12. The System Analyst, High Court of Manipur for uploading the same to the official website.
13. The Superintendent(Esst-I/II), High Court of Manipur
14. The order book/Guard file.